

**C. Shivamurthy Major Vs Authorized Officer, State Bank Of India Sme
Branch, Rajajinagar, 1st Floor, Rajajinagar, Industrial Estate,
Bengaluru-560010**

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 5, 2025

Hon'ble Judges: Jyoti Mulimani, J

Bench: Single Bench

Advocate: Bandagar Shivaji, Shankar Bhat

Final Decision: Dismissed

Judgement

Jyoti Mulimani, J

When the case is called, the petitioner is not represented. When the case is listed and called out, the advocate must be present. The absence may

affect the case.

As could be seen from the daily order sheet, the petition was listed on 10.07.2024, on that day, none appeared for the petitioner. Hence, it was ordered

to be listed after two weeks.

The petition is listed today. The petition is filed in the year 2020. Now we are in the month of February 2025. It's pending for almost five years. As

already noted above, when the case is called, the petitioner is not represented. It appears that the petitioner is not interested in prosecuting the petition.

Hence, the Writ Petition is dismissed for non-prosecution.